

(b) if not, whether the parties to the dispute have approached the Centre to intervene in the matter; and

(c) if so, the reaction of Government thereto?

The Minister of Labour and Rehabilitation (Shri Nathi): (a) The matter falls within the State sphere. However, it has been reported to us that closure has since been lifted.

(b) No.

(c) Does not arise.

#### Indian Delegation to UNESCO

\*797. Shrimati Sharda Mukerjee: Will the Minister of Education be pleased to state:

(a) the composition of the 1968 Indian delegation to the UNESCO; and

(b) the criteria followed by Government in nominating members of this Delegation?

The Minister of Education (Dr. Triguna Sen): (a) A statement is laid on the Table of the House. [Placed in Library. See No. LT-821/67].

(b) Suitability to represent the Government's point of view consistent with the need for economy.

#### Common Script

\*798. Dr. Ranon Sen: Will the Minister of Education be pleased to refer to the reply given to Starred Question No. 197 on the 31st May, 1967 and state:

(a) whether the new Hindi script as a link script has been appreciated by the various State Governments; and

(b) whether the proposal to make this new script an additional script for various other Indian languages has been approved by the Parliamentary Committee on Education at their meeting held recently?

The Minister of State in the Ministry of Education (Shri Bhagwat Jha

Asad): (a) Copies of the pamphlet containing the modified Devnagari script were supplied to all the State Governments but no formal comments of any of them have been received so far.

(b) The matter has not been placed before the Parliamentary Committee. This Committee is primarily concerned with the consideration of the recommendations made by the Education Commission and the formulation of a national educational policy.

#### Scholarships to Foreign Students

\*799. Shri Ram Kishan: Will the Minister of Education be pleased to state:

(a) whether it is a fact that certain new conditions have been laid down for foreign students, who are awarded scholarships for study in India.

(b) whether they have to give a written declaration not to participate in any political activity; and

(c) if so, whether Government have noticed recently any violation of such written undertakings by the foreign students?

The Minister of State in the Ministry of Education (Shri Bhagwat Jha Asad): (a) No, Sir.

(b) The scholars are expected not to take part in political or other objectionable or illegal activities. This has been specifically laid down in the Scheme of General Cultural Scholarships, a copy of which is given to every scholar. It has not been considered desirable or necessary to take a written undertaking from them in this respect.

(c) Does not arise.

#### Nationalisation of Text-books

\*800. Shri G. S. Mishra: Will the Minister of Education be pleased to state:

(a) the progress made so far towards the nationalisation of text-books;

(b) whether the standard text-books will be made available from the current session;

(c) if not, the reasons for the delay; and

(d) the steps being taken by Government to make available technical literature and technical books at cheap rates?

**The Minister of State in the Ministry of Education (Shri Bhagwat Jha Asad):** (a) The question of nationalisation of text-books rests with the State Governments. However, according to the information available in the Ministry, all State Governments except Gujarat have nationalised text-book production at various stages and in varying degrees.

(b) and (c). The Central Government has no responsibility for making standard text-books available for use in schools. However, the National Council for Educational Research and Training has a programme of preparing model text-books in different subjects, and making them available to the State Governments for adoption and adaptation. Some of the books prepared by the Council have already been prescribed by the Central Board of Secondary Education, Delhi and Delhi Administration.

(d) Standard works of foreign and Indian origin including technical books mainly at the University level are republished in English in low-priced editions for use of students in India.

#### C.B.I. Report on P.L. 480 Funds

**\*801. Shri Bhogendra Jha:** Will the Minister of Home Affairs be pleased to state:

(a) whether the C.B.I. has submitted an interim report regarding the use of C.I.A. and P.L. 480 funds in the last General Elections; and

(b) if so, whether Government intend to undertake adequate and necessary steps with regard to the same and if so, the details thereof?

**The Minister of Home Affairs (Shri Y. B. Chavan):** (a) The Intelligence Bureau have submitted a report after inquiring into allegations regarding the use of foreign funds in the recent General Elections and for other purposes.

(b) The report is being examined carefully. Government will take some time to formulate their conclusions on the report and to decide whether any further inquiries are necessary.

#### नये नमूनों की डाक टिकटें

- \*802. श्री शिव कुमार शास्त्री :**  
**श्री प्रकाशवीर शास्त्री :**  
**श्री यशवन्त सिंह कुशावाह :**  
**डा० सूर्य प्रकाश पुरी :**  
**श्री रामावतार शर्मा :**  
**श्री आरम दत्त :**  
**श्री अर्जुन सिंह भर्दारिया :**

क्या संभार मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार ने डाक टिकटों को विदेशी डाक टिकटों जैसा सुन्दर एवं आकर्षक बनाने के लिये उनके नये नमूने तैयार करने के बारे में कोई निर्णय किया है ;

(ख) क्या सरकार ने देश की कलात्मक कृतियों को भी ध्यान में रखा है; और

(ग) यदि नहीं, तो ऐसा न करने के क्या कारण हैं ?

संस्कृत-कार्य तथा संभार विभाग में राज्य-मंत्री (श्री इ० कु० गुजराज) : (क) तथा (ख) जी हाँ ।

(ग) प्रश्न ही नहीं उठता ।